

No.A-45011/11/2011-Ad.I  
Government of India/Bharat Sarkar  
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi, the 11<sup>th</sup> June, 2012

**OFFICE ORDER**

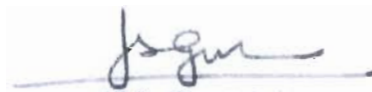
Shri U.C. Nahta, DII will henceforth be looking after the following items of work with immediate effect and until further orders:

Item of work to be handled	Channel of submission
i) Inspections and Investigation cases including SFIO cases of Southern, south Eastern and North-West Region.	All concerned Officers looking after these items of work will submit the files to Shri U.C. Nahta, DII who in turn will submit the files to SS.
ii) Vanishing Companies.	

2. The Joint Directors looking after the work pertaining to CL-V Section will submit the files directly to JS(R).

3. DII (RC) will look after the work relating to Inspections and Investigation cases including SFIO cases of Northern, Western and Eastern Region.

4. DII (RC) will continue to hold the additional charge of Director, ICLS Academy until further orders.



(J.S. Gupta)

Under Secretary to the Government of India

1. JS(R)/DII(UCN)/DII(RC).
2. Secretary/SS/JS(A)/JS(M).
3. PS to CAM/PS to MOS, Corporate Affairs.
4. All other Officers/Sections of the Ministry.
5. e-Governance cell for uploading the order under the category 'Miscellaneous'.
6. Guard File.